[25 July, 2002]

RAJYA SABHA

SHRI C. RAMACHANDRAIAH: But I should support this Bill. Sir. This Bill is needed. But. at the same time, the Government should introduce such provisions as would ensure that the Bill cannot be misused.

Re. Agitation by Fishermen for Implementation of Murari Committee Report

SHRI OSCAR FERNANDES (Karnataka): Sir. before you adjourn the House for lunch, I have a point to raise. Fishermen all over the country are agitating for the implementation of the Murari Committee Report and also about the subsidy on diesel. I think the Government may kindly attend to this grave problem, which is affecting fishermen. Thank you.

SHRI JANARDHANA POOJARY (Karnataka): Sir. I associate myself with him, *(Interruptions).* Thousands of people have come out throughout the country.

SHRI RAJU PARMAR (Gujarat): Sir. I also associate myself with him.

THE VICE-CHAIRMAN (SHRI T.N. CHATURVEDI): Now. the House stands adjourned for an hour.

The House then adjourned for lunch at two minutes past one of the clock. The House reassembled after tunch at two minutes past two of the clock.

THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK) in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 2002-03

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir. I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the year 2002-03.

Prevention of Money Laundering Bill, 1999 - (Contd.)

SHRI A. VIJAYA RAGHAVAN (Kerala): Mr. Vice-Chairman, Sir. I thank you for giving me this opportunity to speak on the Prevention of Money Laundering Bill, 1999. First of all, I would like to congratulate the hon. Finance Minister for bringing in this Bill, which is to be passed by this House without any deiay, because this is an important Bill, which is related to the safety of our nation, integrity of this nation; and to some extent, this Bill will protect our country from the inflow of dirty money to the hands of

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